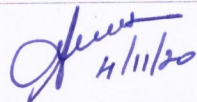


**IN THE COURT OF PRL. CIVIL JUDGE AND 1ST ADDITIONAL CIVIL  
JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 05.11.2020**

| <b>1ST SESSION AT 11 A.M</b> | <b>2ND SESSION AT 2.45<br/>P.M</b> |
|------------------------------|------------------------------------|
| <b>ARGUMENTS</b>             | <b>HEARING</b>                     |
| 1. O.S. 1438/2008            | O.S. 288/2012                      |
| 2. O.S. 1534/2008            | O.S. 774/2013                      |
| 3. O.S. 80/2009              | O.S. 1284/2014                     |
| 4. O.S. 98/2010              | O.S. 1330/2015                     |
| 5. O.S. 412/2011             | O.S. 244/2018                      |
| <b>HEARING</b>               | <b>HEARING</b>                     |
| 6. O.S. 256/2005             | EX. 27/2011                        |
| 7. MISC. 3/2010              | O.S. 456/2012                      |
| 8. O.S. 400/2010             | O.S. 1032/2012                     |
| 9. O.S. 1146/2011            | O.S. 68/2013                       |
| 10. O.S. 1424/2011           | O.S. 914/2017                      |
| <b>EVIDENCE</b>              | O.S. 780/2008                      |
| 11. O.S. 352/2008            | O.S. 912/2019                      |
| 12. O.S. 784/2011            | O.S. 1182/2019                     |
| 13. O.S. 910/2011            | O.S. 588/2019                      |
| 14. O.S. 436/2012            | O.S. 1512/2006                     |
| 15. O.S. 364/2019            |                                    |

  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 05.11.2020**

| <b>1ST SESSION AT 11.00 AM<br/>TO 2.00 PM</b> | <b>2ND SESSION AT 2.45 PM<br/>TO 5.45 PM</b> |
|---|--|
| <b>ARGUMENTS</b>                              | <b>HEARING</b>                               |
| 1) O.S. 554/2005                              | 16) O.S. 48/2014                             |
| 2) O.S. 978/2013                              | 17) O.S. 814/2015                            |
| 3) O.S. 148/2016                              | 18) O.S. 826/2016                            |
| <b>HEARING</b>                                | 19) O.S. 1298/2016                           |
| 4) O.S. 1332/2005                             | 20) O.S. 144/2017                            |
| 5) O.S. 600/2007                              | 21) EX. 20/2008                              |
| 6) EX. 13/2010                                | 22) O.S. 944/2017                            |
| 7) O.S. 920/2020                              | 23) O.S. 946/2017                            |
| 8) O.S. 1046/2013                             | 24) O.S. 1688/2019                           |
| 9) O.S. 870/2020                              | 25) O.S. 1170/2017                           |
| 10) O.S. 262/2020                             | 26) O.S. 512/2017                            |
| <b>EVIDENCE</b>                               | 27) O.S. 1118/2016                           |
| 11) O.S. 1970/2006                            | 28) O.S. 744/2018                            |
| 12) O.S. 472/2009                             | 29) O.S. 136/2019                            |
| 13) O.S. 700/2014                             | <b>ORDERS</b>                                |
| 14) O.S. 1664/2014                            | 30) O.S. 704/2020                            |
| 15) O.S. 1670/2007                            |  |

Sd/-  
IInd Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 05-11-2020**

| <b>Sr. No.</b>              | <b>Case Number</b>                                     | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>        |
|-----------------------------|--|-------------------------|--|------------------------|
| <b><u>3.00- 4.00 PM</u></b> |  |                         |  |                        |
| 1                           | O.S. 1013/2019<br>(HEARING)<br>IA/1/2019               |                         | BHEEMAMMA<br><b>Vs</b><br>BAYYAMMA   | R. THIPPESWAMY         |
| 2                           | O.S. 1577/2019<br>(HEARING)<br>IA/1/2019               |                         | SUPRA EXPORTS REP BY<br>SUDHA TRIVIKRAM<br><b>Vs</b><br>MYSORE STONEWARE PIPES<br>AND POTTERIES LTD REP BY<br>ITS DIRECTOR | B.M. ASSOCIATES        |
| 3                           | O.S. 1005/2018<br>(ISSUES.)<br>IA/1/2018<br>IA/2/2018  |                         | ORLANDO PEDRO DA PIEDADE<br>MENEZES REP BY ASHOK<br>PRABHU<br><b>Vs</b><br>SARASWATHAMMA                                   | CYRIL PRASAD PAIS      |
| 4                           | O.S. 1037/2018<br>(ISSUES.)<br>IA/1/2018<br>IA/2/2018  |                         | SHREESHA SHETTY<br><b>Vs</b><br>PROVIDENT WELWORTH CITY<br>APARTMENTS  | NITIN A.M              |
| 5                           | O.S. 1457/2018<br>(ISSUES.)<br>IA/1/2018               |                         | BRIDGE ENTERPRISES<br>LIMITED REP BY UDAYA<br>KUMAR A.<br><b>Vs</b><br>VIJAYA KUMAR  | INDUSLAW<br>ASSOCIATES |
| 6                           | O.S. 869/2018<br>(EVIDENCE.)<br>IA/1/2018<br>IA/2/2018 |                         | G. RAJU<br><b>Vs</b><br>K.S MANJUNATH  | K. SHIVASHANKAR        |
| 7                           | O.S. 879/2018<br>(EVIDENCE.)<br>IA/1/2018              |                         | M.N LAKKANNA<br><b>Vs</b><br>SHASHIDHARA SHETTY  | VENKAT RAM             |
| 8                           | O.S. 1483/2018<br>(EVIDENCE.)<br>IA/1/2018             |                         | RINKU DESHPANDE ALIAS<br>RINKU PRAKASH TALREJA<br><b>Vs</b><br>SHEKAR  | BHAGAT LAW<br>CHAMBERS |
| 9                           | O.S. 933/2018<br>(ARGUMENTS)<br>IA/1/2018              |                         | J. UMA ALIAS UMADEVI REP<br>BY AJAY K R<br><b>Vs</b><br>VENKATACHALAPATHI G  | M V NAVEEN REDDY       |
| <b><u>4.00- 5.00 PM</u></b> |  |                         |  |                        |
| 10                          | O.S. 795/2018<br>(ISSUES.)<br>IA/1/2018                |                         | H,N USHA DEVI<br><b>Vs</b><br>HANUMANTHARAYAPPA  | J.S DINESH             |
| 11                          | O.S. 741/2018<br>(EVIDENCE.)<br>IA/1/2018              |                         | THIPPAKKA<br><b>Vs</b><br>MOHAN ALIAS MOHAN<br>KUMAR   | V.ANANDA               |

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 05-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>   | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>                                    |
|----------------|--|-------------------------|---|--|
| 12             | O.S. 809/2018<br>(EVIDENCE.)<br>IA/1/2018                        |                         | JAYANTHI NARAYAN<br><b>Vs</b><br>S. BHASKAR   | S.D VIJAYA LAKSHMI                                 |
| 13             | O.S. 925/2020<br>(SUMMONS)<br>IA/1/2020                          |                         | CHANDRAPP<br><b>Vs</b><br>THYAGARAJU  | VINAY T R  |
| 14             | O.S. 535/2010<br>(NOTICE)<br>IA/1/2010<br>IA/2/2010<br>IA/3/2010 |                         | K. SRINIVAS<br><b>Vs</b><br>SHANTHAMMA  | BHARGAV and ANR.                                   |
| 15             | O.S. 429/2011<br>(HEARING)<br>IA/1/2011                          |                         | VENKATESHWARA BLESSING<br>DEVELOPERS<br><b>Vs</b><br>NAGAVENI   | CHANDRAPP  |
| 16             | O.S. 1199/2011<br>(HEARING)<br>IA/1/2011                         |                         | CHINNAPPA<br><b>Vs</b><br>AMMAYAMMA   | MAILAPPA.K   |
| 17             | O.S. 563/2012<br>(HEARING)<br>IA/1/2012                          |                         | V. RAMACHANDRAN<br><b>Vs</b><br>PAPANNA   | K.T. ANAND   |
| 18             | O.S. 589/2013<br>(HEARING)<br>IA/1/2013                          |                         | R.RAMAKRISHNA<br><b>Vs</b><br>SHANKARANANDA   | RAJAGOPALA NAIDU,<br>K.R.PRADEEP AND<br>ASSOCIATES |
| 19             | O.S. 1343/2014<br>(HEARING)<br>IA/1/2014                         |                         | K. SUSHEELA<br><b>Vs</b><br>VENKATESH   | Y. N. RAMANNA                                      |
| 20             | O.S. 787/2016<br>(HEARING)<br>IA/1/2016                          |                         | M. RAMAIAH<br><b>Vs</b><br>KAVERAMMA  | Y.V. RADHA<br>KRISHNA                              |
| 21             | O.S. 421/2019<br>(HEARING)<br>IA/1/2019                          |                         | JANANI EDUCATION AND<br>SOCIAL WELFARE TRUST (R)<br>REP BY SECRETARY K.S<br>CHANDRASHEKAR<br><b>Vs</b><br>MUNISWAMY | R.B SADASHIVAPPA                                   |
| 22             | O.S. 1405/2019<br>(HEARING)<br>IA/1/2019                         |                         | G SUDHA<br><b>Vs</b><br>SHANKARAIAH   | RAJANNA.C  |
| 23             | O.S. 401/2020<br>(HEARING)<br>IA/1/2020<br>IA/2/2020             |                         | D G VENKATANARAYANA<br><b>Vs</b><br>RAJESHWARI  | DHARMAPAL  |
| 24             | O.S. 867/2020<br>(HEARING)<br>IA/1/2020<br>IA/2/2020             |                         | SOMASHEKARA REDDY<br><b>Vs</b><br>MUNIRAJU  | K. SHEELA ANISH                                    |

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 05-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                     | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>                             |
|----------------|--|-------------------------|--|---|
| 25             | O.S. 967/2020<br>(HEARING)<br>IA/1/2020                |                         | C R NARAYANA REDDY<br><b>Vs</b><br>DEEPTHI C R                 | SHIVA SHANKAR C                             |
| 26             | O.S. 969/2020<br>(HEARING)<br>IA/1/2020                |                         | C R NARAYANA REDDY<br><b>Vs</b><br>MOHAMMED SHAKEEL<br>NERANKI | SHIVA SHANKAR C                             |
| 27             | O.S. 971/2020<br>(HEARING)<br>IA/1/2020                |                         | C R NARAYANA REDDY<br><b>Vs</b><br>SYED ISMAIL                 | SHIVA SHANKAR C                             |
| 28             | O.S. 561/2017<br>(ISSUES.)<br>IA/1/2017                |                         | K S GULAB JAN<br><b>Vs</b><br>ROSAMARIYA                       | ANJANEYA REDDY                              |
| 29             | O.S. 975/2018<br>(ISSUES.)<br>IA/1/2018                |                         | SHANKAR REDDY<br><b>Vs</b><br>V. PRAKASH                       | V.S PRADEEP                                 |
| 30             | O.S. 1595/2007<br>(EVIDENCE.)<br>IA/1/2007             |                         | G. R.SRINIVAS REDDY<br><b>Vs</b><br>ZAFFRULLA KHAN             | PRAKASH RAMAIAH<br>and OTHERS<br><br>K.V.K. |
| 31             | O.S. 37/2012<br>(EVIDENCE.)<br>IA/1/2012               |                         | MUNIYAPPA NAIDU<br><b>Vs</b><br>VENKATESHA                     | S.SHAKER SHETTY                             |
| 32             | O.S. 253/2012<br>(EVIDENCE.)<br>IA/1/2012<br>IA/2/2012 |                         | ABDUL HAMEED<br><b>Vs</b><br>A. SAMAD KHAN                     | C. CHIKKANNA                                |
| 33             | O.S. 501/2012<br>(EVIDENCE.)<br>IA/1/2012<br>IA/2/2012 |                         | ANTHONY SWAMY<br><b>Vs</b><br>FRACIS                           | C.R. PRATHIMA                               |
| 34             | O.S. 283/2013<br>(EVIDENCE.)<br>IA/1/2013              |                         | NARAYANASWAMY<br><b>Vs</b><br>SARASWATHAMMA                    | C.N.KRISHNA REDDY                           |
| 35             | O.S. 1703/2013<br>(EVIDENCE.)<br>IA/1/2013             |                         | G. GALAPPA<br><b>Vs</b><br>DEVARAJA                            | S. CHENNAKRISHNA<br>AND ASSOCIATES          |
| 36             | O.S. 47/2004<br>(ARGUMENTS)<br>IA/1/2004               |                         | PARVATHAMMA<br><b>Vs</b><br>T.SUBBA REDDY                      |   |
| 37             | O.S. 553/2011<br>(ARGUMENTS)<br>IA/1/2011<br>IA/2/2011 |                         | H.J SIWANI<br><b>Vs</b><br>PARVATHAMMA                         | KUMAR and KUMAR<br>ADVOCATES                |
| 38             | O.S. 555/2011<br>(ARGUMENTS)<br>IA/1/2011<br>IA/2/2011 |                         | H.J SIWANI<br><b>Vs</b><br>MUNI KRISHNAPPA                     | KUMAR and KUMAR<br>ADVOCATES                |

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
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**Cause List Date: 05-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                      | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>                                     |
|----------------|---|-------------------------|--|---|
| 39             | O.S. 565/2011<br>(ARGUMENTS)<br>IA/1/2011<br>IA/2/2011  |                         | SIWANI<br><b>Vs</b><br>V NARAYANAPPA                         | KUMAR and KUMAR<br>ADVOCATES                        |
| 40             | O.S. 579/2011<br>(ARGUMENTS)<br>IA/1/2011<br>IA/2/2011  |                         | H.J SIWANI<br><b>Vs</b><br>NARAYANAPPA                       | KUMAR and KUMAR<br>ADVOCATES                        |
| 41             | O.S. 513/2012<br>(ARGUMENTS)<br>IA/1/2012               |                         | M. JAYARAM<br><b>Vs</b><br>GOWRAMMA                          | V. VISWANATH  |
| 42             | O.S. 895/2012<br>(ARGUMENTS)<br>IA/1/2012               |                         | MUNIRAJU<br><b>Vs</b><br>NARAYANAPPA                         | R. THIPPESWAMY                                      |
| 43             | O.S. 457/2014<br>(ARGUMENTS)<br>IA/1/2014               |                         | N.D. RAMAKRISHNA<br><b>Vs</b><br>M. PALANI                   | V.RAJASHEKAR<br>REDDY AND<br>M.V.VENKATESH<br>REDDY |
| 44             | O.S. 1433/2014<br>(ARGUMENTS)<br>IA/1/2014              |                         | ZEENATH UNNISSA<br><b>Vs</b><br>K. NASRULLA SHARIFF          | N. NAGARAJA   |
| 45             | O.S. 157/2016<br>(ARGUMENTS)<br>IA/1/2016               |                         | N.MALLESH<br><b>Vs</b><br>B.N.ANNAPURNA                      | VIKHAR AHMED B                                      |
| 46             | O.S. 1145/2016<br>(ARGUMENTS)<br>IA/1/2016              |                         | NAVEED RAZVI KOTESHWAR<br><b>Vs</b><br>MUNIVENKATAPPA        | RK  |
| 47             | O.S. 465/2019<br>(ORDERS.)<br>IA/1/2019<br>IA/2/2019    |                         | KEMPAIAH REP BY<br>NARAYANAPPA C<br><b>Vs</b><br>LEELA NAYAK | H.L NAGARAJ   |
| 48             | O.S. 945/2020<br>(ORDERS.)<br>IA/1/2020                 |                         | M MAHADEVIAIAH<br><b>Vs</b><br>KRISHNAVENI                   | C SRINIVAS  |
| 49             | O.S. 451/2020<br>(OBJECTIONS)<br>IA/1/2020<br>IA/2/2020 |                         | CHANNARAYAPPA<br><b>Vs</b><br>P SRINIVASA MURTHY             | S.V.<br>RAMACHANDRAPPA                              |

**Cases listed below are adjourned due to Covid 19**

|    |   |  |  |                             |
|----|---|--|--|-----------------------------|
| 50 | O.S. 279/2009<br>(SUMMONS)<br>IA/1/2009 | <b>14-12-2020</b><br><b>(10:00-11:00 AM)</b> | V. R. SANTOSH KUMAR<br><b>Vs</b><br>K. RAJANNA | MANJUSHREE<br>ASSOCIATES    |
| 51 | O.S. 109/2010<br>(SUMMONS)<br>IA/1/2010 | <b>14-12-2020</b><br><b>(10:00-11:00 AM)</b> | PATALAMMA<br><b>Vs</b><br>PATALAMMA            | B. C. JANARDHAN<br>and ANR. |
| 52 | O.S. 713/2015<br>(SUMMONS)<br>IA/1/2015 | <b>14-12-2020</b><br><b>(10:00-11:00 AM)</b> | RASHIDA BANU<br><b>Vs</b><br>HEMANTHKUMAR B.M  | C.R. RAGHAVENDRA<br>REDDY   |

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 05-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                    | <b>Timing/Next Date</b>                      | <b>Party Name</b>  | <b>Advocate</b>          |
|----------------|---|--|--|--------------------------|
| 53             | O.S. 205/2016<br>(SUMMONS)<br>IA/1/2016               | <b>14-12-2020</b><br><b>(10:00-11:00 AM)</b> | SULEEMAN SABI<br><b>Vs</b><br>BHASHA SABI  | NAGARAJA H.Y             |
| 54             | O.S. 1369/2016<br>(SUMMONS)                           | <b>14-12-2020</b><br><b>(10:00-11:00 AM)</b> | Tanvi Aswini Singh P Rep by<br>Natural Guardian K Prakash<br>Singh<br><b>Vs</b><br>Government of India Ministry of<br>Human Resource Development<br>rep by secretary | A H Prashanth            |
| 55             | O.S. 517/2017<br>(SUMMONS)<br>IA/1/2017<br>IA/2/2017  | <b>14-12-2020</b><br><b>(10:00-11:00 AM)</b> | ROMAINE SALIAN REP BY<br>VIJAYA SALIAN<br><b>Vs</b><br>K SUMANGALA   | DILRAJ ROHIT<br>SEQUEIRA |
| 56             | O.S. 827/2017<br>(SUMMONS)                            | <b>14-12-2020</b><br><b>(10:00-11:00 AM)</b> | JANALAKSHMI FINANCIAL<br>SERVICES LTD REP LAKSHMI<br>NARAYAN C<br><b>Vs</b><br>REKHA MANJUNATH   | MARIAPPA M S             |
| 57             | O.S. 957/2017<br>(SUMMONS)<br>IA/1/2017               | <b>14-12-2020</b><br><b>(10:00-11:00 AM)</b> | ANJANAPPA<br><b>Vs</b><br>MUNISWAMIAIAH  |                          |
| 58             | O.S. 99/2018<br>(SUMMONS)                             | <b>14-12-2020</b><br><b>(10:00-11:00 AM)</b> | SMT. BHAGAYAMMA<br><b>Vs</b><br>NIL  | G.M. NAGESH<br>KUMAR     |
| 59             | O.S. 211/2020<br>(SUMMONS)<br>IA/1/2020               | <b>14-12-2020</b><br><b>(11:00-12:00 AM)</b> | BHANDARI CHANDRA B.R<br><b>Vs</b><br>SURESH MURTHY   | ANITHA S NITTOR          |
| 60             | O.S. 289/2020<br>(SUMMONS)<br>IA/1/2020               | <b>14-12-2020</b><br><b>(11:00-12:00 AM)</b> | S.D CHANDRAKALA<br><b>Vs</b><br>S. RAKESH KUMAR  | VARUN KUMAR V.R          |
| 61             | O.S. 645/2017<br>(NOTICE)                             | <b>14-12-2020</b><br><b>(11:00-12:00 AM)</b> | NARAYANAPPA<br><b>Vs</b><br>GANGAIAH   | K M RAVIKUMAR            |
| 62             | Misc 63/2018<br>(NOTICE)<br>IA/1/2018                 | <b>14-12-2020</b><br><b>(11:00-12:00 AM)</b> | RAGHULAL<br><b>Vs</b><br>KRISHNAPPA  | N. DEVRAJ                |
| 63             | EX 11/2019<br>(NOTICE)                                | <b>14-12-2020</b><br><b>(11:00-12:00 AM)</b> | D R SADANANDA MURTHY<br><b>Vs</b><br>K PADMAVATHI  | ANANDAMURTHY T<br>R      |
| 64             | O.S. 1445/2014<br>(SUMMONS)<br>IA/1/2014<br>IA/2/2014 | <b>14-12-2020</b><br><b>(3.00- 4.00 PM)</b>  | VENKATAPPA<br><b>Vs</b><br>STATE OF KARNATAKA  | M. D. SRINIVASA          |
| 65             | O.S. 395/2020<br>(SUMMONS)                            | <b>14-12-2020</b>                            | ESPR ELECTRICALS REP BY E<br>SAMPANGI REDDY<br><b>Vs</b><br>BABU REDDY   | R. MADHUSUDHANA<br>REDDY |

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
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**Cause List Date: 05-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                     | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>                           |
|----------------|--|-------------------------|--|---|
| 66             | O.S. 679/2020<br>(SUMMONS)<br>IA/1/2020                | <b>14-12-2020</b>       | AISHWARYA HOMES REP BY G<br>SUDHAKAR<br><b>Vs</b><br>R SAVITHA             | J S ADVOCATES AND<br>LEGAL<br>CONSULTANTS |
| 67             | O.S. 681/2020<br>(SUMMONS)<br>IA/1/2020                | <b>14-12-2020</b>       | AISHWARYA HOMES REP BY G<br>SUDHAKAR<br><b>Vs</b><br>VIJAYASHEKARAI AH H B | J S ADVOCATES AND<br>LEGAL<br>CONSULTANTS |
| 68             | O.S. 683/2020<br>(SUMMONS)<br>IA/1/2020                | <b>14-12-2020</b>       | AISHWARYA HOMES REP BY G<br>SUDHAKAR<br><b>Vs</b><br>A SUDHARSHANA         | J S ADVOCATES AND<br>LEGAL<br>CONSULTANTS |
| 69             | O.S. 685/2020<br>(SUMMONS)<br>IA/1/2020                | <b>14-12-2020</b>       | AISHWARYA HOMES REP BY G<br>SUDHAKAR<br><b>Vs</b><br>D R VENKATESH         | J S ADVOCATES AND<br>LEGAL<br>CONSULTANTS |
| 70             | O.S. 687/2020<br>(SUMMONS)<br>IA/1/2020                | <b>14-12-2020</b>       | AISHWARYA HOMES REP BY G<br>SUDHAKAR<br><b>Vs</b><br>K SREENIVASULU REDDY  | J S ADVOCATES AND<br>LEGAL<br>CONSULTANTS |
| 71             | O.S. 931/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>       | HANUMAIAH<br><b>Vs</b><br>VIDHANASOUDHA BLR CHIEF<br>SECRETARY             | RAGHUNANDHAN                              |
| 72             | O.S. 933/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>       | RAMAIAH<br><b>Vs</b><br>VIDHANASOUDHA BLR CHIEF<br>SECRETARY               | RAGHUNANDAN                               |
| 73             | O.S. 937/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>       | MUNISHAMAPPA<br><b>Vs</b><br>VIDHANASOUDHABLR CHIEF<br>SECRETARY           | RAGHUNANDAN.<br>M.B                       |
| 74             | O.S. 939/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>       | GANGAMMA<br><b>Vs</b><br>VIDHANASOUDHA BLR CHIEF<br>SECRETARY              | RAGHUNANDHAN                              |
| 75             | O.S. 941/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>       | GOPALAI AH<br><b>Vs</b><br>VIDHANASOUDHA BLR CHIEF<br>SECRETARY            | RAGHUNANDHAN                              |
| 76             | O.S. 943/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>       | MAYAGAIAH<br><b>Vs</b><br>CHIEF SECRETARY                                  | RAGHUNANDHAN                              |
| 77             | O.S. 949/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>       | MUNIRAJU<br><b>Vs</b><br>CHIEF SECRETARY                                   | RAGHUNANDHAN                              |



**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 05-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                     | <b>Timing/Next Date</b>                      | <b>Party Name</b>   | <b>Advocate</b>          |
|----------------|--|--|---|--------------------------|
| 78             | O.S. 951/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>                            | C.N LAKSHMANAMURTHY<br><b>Vs</b><br>CHIEF SECREATARY<br>VIDHANASOUDHA BLR   | RAGHUNANDHAN             |
| 79             | O.S. 952/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>                            | SHIVANNA<br><b>Vs</b><br>VIDHANASOUDHA BLR CHIEF<br>SECREATARY  | RAGHUNANDHAN             |
| 80             | O.S. 953/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>                            | C GOPALIAH<br><b>Vs</b><br>VIDHANSOUDHA BLR CHIEF<br>SECRETARY  | RAGHUNANDHAN             |
| 81             | O.S. 954/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>                            | M NANJIAH<br><b>Vs</b><br>VIDHANAOU SDHA BLR CHIEF<br>SECRETARY   | RAGHUNANDHAN             |
| 82             | O.S. 955/2011<br>(EVIDENCE.)<br>IA/1/2011<br>IA/2/2011 | <b>14-12-2020</b>                            | RAJANNA<br><b>Vs</b><br>VIDHANASOUDHA BLR CHIEF<br>SECRETARY  | RAGHUNANDHAN             |
| 83             | O.S. 558/2018<br>(SUMMONS)<br>IA/1/2018                | <b>15-12-2020</b><br><b>(10:00-11:00 AM)</b> | KANOJ KUMAR PANDA<br><b>Vs</b><br>S. BHASKAR  | S.D VIJAYALAKSHMI        |
| 84             | O.S. 503/2019<br>(SUMMONS)<br>IA/1/2019                | <b>15-12-2020</b><br><b>(11:00-12:00 AM)</b> | KRISHNAMMA<br><b>Vs</b><br>MUNIRAMU   | N. LOKNATH SINGH         |
| 85             | O.S. 741/2019<br>(SUMMONS)<br>IA/1/2019                | <b>15-12-2020</b><br><b>(11:00-12:00 AM)</b> | T.G. DILIP<br><b>Vs</b><br>MICKALAPPA   | KEMPANNA                 |
| 86             | O.S. 919/2019<br>(SUMMONS)<br>IA/1/2019                | <b>15-12-2020</b><br><b>(11:00-12:00 AM)</b> | SOPHIA CHARLES<br><b>Vs</b><br>P. KADIRAPPA   | S. SRINIVAS              |
| 87             | O.S. 1225/2019<br>(SUMMONS)<br>IA/1/2019               | <b>15-12-2020</b><br><b>(11:00-12:00 AM)</b> | MOHAMMED MUSAVEER<br>PASHA<br><b>Vs</b><br>M.CHANDRAYOUDU   | MANZOOR PASHA<br>AND CO. |
| 88             | O.S. 1659/2019<br>(SUMMONS)<br>IA/1/2019               | <b>15-12-2020</b><br><b>(11:00-12:00 AM)</b> | ALMOND TREE OWNERS<br>WELFARE ASSOCIATION REP<br>BY PRESIDENT<br><b>Vs</b><br>EDIFICE BUILDERS PRIVATE<br>LIMITED | HEGDE ASSOCIATES         |
| 89             | O.S. 1685/2019<br>(SUMMONS)<br>IA/1/2019               | <b>15-12-2020</b><br><b>(11:00-12:00 AM)</b> | IEGLO DEVELOPERS REP BY<br>VINOD SHARMA<br><b>Vs</b><br>SHIVALINGAIAH S.  | VINAY KUMAR<br>SINGH     |
| 90             | O.S. 1751/2019<br>(SUMMONS)<br>IA/1/2019               | <b>15-12-2020</b><br><b>(11:00-12:00 AM)</b> | RIHANA<br><b>Vs</b><br>PRABHAKAR REDDY  | B.R PRAKASH              |

**PRL CIVIL JUDGE, Bengaluru Rural**  
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| <b>Sr. No.</b> | <b>Case Number</b>  | <b>Timing/Next Date</b>                      | <b>Party Name</b>  | <b>Advocate</b>        |
|----------------|---|--|--|------------------------|
| 91             | O.S. 199/2020<br>(SUMMONS)<br>IA/5/2020<br>IA/1/2020<br>IA/2/2020<br>IA/4/2020<br>IA/3/2020 | <b>15-12-2020</b><br><b>(11:00-12:00 AM)</b> | KRISHNAMURTHY C.N.<br><b>Vs</b><br>THE CHAIRMAN                    | G. MANIVANNAN          |
| 92             | O.S. 203/2020<br>(SUMMONS)<br>IA/1/2020   | <b>15-12-2020</b><br><b>(11:00-12:00 AM)</b> | POORNIMA<br><b>Vs</b><br>MOHAN RAM                                 | AMAR BABU M.           |
| 93             | Misc 20/2018<br>(EVIDENCE.)<br>IA/1/2018<br>IA/2/2018<br>IA/3/2018<br>IA/4/2018             | <b>15-12-2020</b><br><b>(12.00- 1.00 PM)</b> | MUNIRAJU<br><b>Vs</b><br>CHANNAPPA                                 | HARISHA                |
| 94             | O.S. 1413/2019<br>(SUMMONS)<br>IA/1/2019  | <b>15-12-2020</b><br><b>(3.00- 4.00 PM)</b>  | PRADEEP KUMAR JOSHI<br><b>Vs</b><br>MADHU SUDHAN                   | DEVARAJ A.S            |
| 95             | O.S. 1055/2017<br>(A.D.R)<br>IA/1/2017  | <b>15-12-2020</b><br><b>(4.00- 5.00 PM)</b>  | JAYAMMA<br><b>Vs</b><br>M V RAVINDRAIAH                            | DSJ                    |
| 96             | O.S. 566/2018<br>(SUMMONS)<br>IA/1/2018   | <b>15-12-2020</b>                            | DISHA DARSHAN DOSHI<br><b>Vs</b><br>S. BHASKAR                     | S.D. VIJAYA<br>LAKSHMI |
| 97             | O.S. 573/2018<br>(SUMMONS)<br>IA/1/2018<br>IA/2/2018<br>IA/3/2018<br>IA/4/2018              | <b>15-12-2020</b>                            | C. GANESH<br><b>Vs</b><br>C. RAMAIAH REDDY                         | K.N DAYALU             |
| 98             | O.S. 717/2018<br>(SUMMONS)<br>IA/1/2018   | <b>15-12-2020</b>                            | PAPAMMA<br><b>Vs</b><br>VENKATARAMANAPPA                           | M. MOHAN KUMAR         |
| 99             | O.S. 719/2018<br>(SUMMONS)<br>IA/1/2018   | <b>15-12-2020</b>                            | RAHUL SINGH<br><b>Vs</b><br>VENKATARAMANAPPA                       | M. MOHAN KUMAR         |
| 100            | O.S. 721/2018<br>(SUMMONS)<br>IA/1/2018   | <b>15-12-2020</b>                            | P. NARASIMHA REDDY<br><b>Vs</b><br>VENKATARAMANAPPA                | M. MOHAN KUMAR         |
| 101            | O.S. 1295/2018<br>(SUMMONS)<br>IA/1/2018  | <b>15-12-2020</b>                            | ARIHANT DEVELOPERS REP<br>BY ASIT M LAKUM<br><b>Vs</b><br>NEELAMMA | SATHISH K R            |
| 102            | O.S. 1413/2018<br>(SUMMONS)<br>IA/1/2018  | <b>15-12-2020</b>                            | BHANDARI KIRAN KUMAR<br><b>Vs</b><br>SHIVAPRAKASH                  | S. MANJUNATH.          |

**PRL CIVIL JUDGE, Bengaluru Rural**  
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| <b>Sr. No.</b> | <b>Case Number</b>                                   | <b>Timing/Next Date</b>                     | <b>Party Name</b>   | <b>Advocate</b>        |
|----------------|--|---|---|------------------------|
| 103            | O.S. 319/2019<br>(SUMMONS)<br>IA/1/2019              | <b>15-12-2020</b>                           | MUNISWAMY D.Y<br><b>Vs</b><br>A. GOWRAMMA                           | M. MOHAN KUMAR         |
| 104            | O.S. 387/2019<br>(SUMMONS)<br>IA/1/2019<br>IA/2/2019 | <b>15-12-2020</b>                           | NAGARATHNA<br><b>Vs</b><br>VENKATAMMA CHINNANNA                     | H.R SANJEEV<br>GOWDA   |
| 105            | O.S. 1251/2017<br>(EVIDENCE.)<br>IA/1/2017           | <b>15-12-2020</b>                           | LATHA<br><b>Vs</b><br>Y.B.SHIVASHANKAR                              | KVK                    |
| 106            | O.S. 1253/2017<br>(EVIDENCE.)<br>IA/1/2017           | <b>15-12-2020</b>                           | YASHODHAMMA<br><b>Vs</b><br>Y.B.SHIVASHANKAR                        | KVK                    |
| 107            | O.S. 1257/2017<br>(EVIDENCE.)<br>IA/1/2017           | <b>15-12-2020</b>                           | JAYALAKSHMI A K<br><b>Vs</b><br>Y.B.SHIVASHANKAR                    | KVK                    |
| 108            | O.S. 1503/2012<br>(EVIDENCE.)                        | <b>16-12-2020</b>                           | CHINNAMMA<br><b>Vs</b><br>KRISHNAMMA                                | G D<br>ASWATHANARAYANA |
| 109            | O.S. 1039/2017<br>(OBJECTIONS)                       | <b>04-01-2021</b><br><b>(3.00- 4.00 PM)</b> | M RAJU<br><b>Vs</b><br>P V SREENIVASA REDDY                         | TRG                    |
| 110            | Misc 7/2018<br>(OBJECTIONS)                          | <b>04-01-2021</b><br><b>(3.00- 4.00 PM)</b> | KRISHNAMURTHY C.N<br><b>Vs</b><br>AKBAR SHARIFF ALIAS MACHI<br>BABU | L.P.R                  |